

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.425

IA/2619/ND/2022, IA/2854/ND/2022 IN IB/947/ND/2019

IN THE MATTER OF:

M/s International Cargo Terminal And Infrastructure Pvt Ltd	...	Applicant
Versus		
M/s Cross Link Shipping Pvt Ltd	...	Respondent

Under Section 9 of (IBC)

Order delivered on 13.06.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Adv. SS Shekhawat

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **18.07.2024**

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**